



Rajasthan High Court Legal Services Committee, Jaipur

NATIONAL LOK ADALAT

(Date: 05-07-2018)

Time : 11.30 A.M to 5.00 P.M.)

(Place: Mediation Centre, Rajasthan High Court Jaipur)

Pre Councelling For Lok Adalat Sitting- 1

Before **Sh. G.P. Pandey (Retd. Dist. Judge)**

Name of Insurance Company: **National Insurance Company**

CAUSE LIST

Bench No. 01

S. No	Type of case/ No.	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents
1.	CMA 5733/2016	Mohammad Aasif Vs. Dinesh Sharma & Another	Nitesh Rawat	
2.	CMA 6494/2016	Kailashi and Ors. Vs. Gopi Chand and Ors.	Jagdish Narain Sharma	Rishipal Agarwal
3.	CMA 5275/2017	Premprakash Kumawat Vs. Ramswoop Jat and Ors.	Vikram Siongh Solanki	
4.	CMA 3248/2013	Smt. Pushpa & Ors. Vs. Jairam Meena & Ors.	Kamal Gupta	
5.	CMA 51/2015	Manohar Lal & Ors. Vs. Subedin & Anr.	Raj Kamal Gaur	
6.	CMA 656/2016	Smt. Savita Singh and Ors. Vs. Rajendra Singh and Others	Jai Prakash Gupta	Tripurari Sharma
7.	CMA 459/2010	Mevali Devi & Ors Vs. Sangram Singh & Ors.	Sandeep Mathur	
8.	CMA 5970/2016	Siraj Ahmad @ Rafiq & Another Vs. Javed & Another	Nitesh Rawat	Ram Singh Bhati
9.	CMA 5971/2016	Aasiya Khatun & Ors. Vs. Javed & another	Nitesh Rawat	Ram Singh Bhati
10.	CMA 3952/2014	Smt. Kanchan & Ors. Vs. Raghuvir & Ors.	Rohit Khandelwal	Amarnath Pareek
11.	CMA 646/2016	Ramswaroop & Ors. Vs. Ajeet Singh & Ors.	Kamal Gupta	Vinod Tyagi
12.	CMA 745/2017	Smt. Jannat Bano & Ors. Vs. Aasif Qureshi & Ors.	Virendra Agarwal	Nitesh Rawat
13.	CMA 5816/2016	Seduram & Ors. Vs. Dilip Kumar & Ors.	Nitesh Rawat	
14.	CMA 4324/2017	Smt. Meena Devi & Ors. Vs. Dungar Singh & Ors.	Jai Prakash Gupta	Tripurari Sharma
14	CMA 3738/2012	Kumari Sonu Vs. Chhitar	Gopendra Singh	Amarnath Pareek

		Khan and Ors.	Shekhawat	
15	CMA 1139/2015	Saripan @ Asmeena Vs. Rahamuddin & Ors.	Virendra Agrawal	Tripurari Sharma
16	CMA 2634/2015	Smt. Bimla Devi and another Vs. Ram Kumar and ors.	Vikram Singh Solanki	
17	CMA 586/2002	Suman Lata Vs. National Insurance Co. Ltd.	B.L. Mondhona	S.R. Joshi
18	CMA 4087/2009	Badam Devi & Ors. Vs. Kalyan Sahay Meena & Ors.	Sandeep Mathur	Vinod Tyagi
19	CMA 6493/2016	Sumitra and Ors. Gopi Chand and Ors.	Jagdish Narain Sharma	Rishipal Agarwal
20	CMA 5783/2016	Suneeta Devi and Ors. Vs. Dilip Kumar and Ors.	Nitesh Rawat	Praveen Jain



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Pre Councelling For Lok Adalat Sitting- 2

Before **Sh. G.S. Hora (Retd. Dist. Judge)**

Name of Insurance Company: **New India Insurance Company**

CAUSE LIST

Bench No. 02

S. No	Type of case/No.	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents
1	CMA 2612/2008	Smt. Supyar Kanwar & Ors./ Pappu Ram & Ors.	Sandeep Mathur	Virendra Agarwal
2.	CMA 703/2009	Gajendra Pal & Ors./Mahendra Pal & Ors.	Sandeep mathur	V.S. Yadav
3.	CMA 1094/2011	Budhi Prakash/Bhupendra Singh & Ors.	Akash Agarwal	Nemi Chand Jain
4.	CMA 2934/2012	Lallu Ram & Ors./ Hanuman & Ors.	Vikram Singh Solanki	-
5.	CMA 784/2014 With 782/14	Ashok Yadav& Ors./Devi Shankar Meena	Sandeep Mathur	-
6.	CMA 1671/2014	Ram Swroop Chandel & Ors./ Braham Singh & Ors.	Sunil Jain	-
7.	CMA 2184/2016	Pushpendra Verma & Ors./Saligram & Ors.	Akash Agarwal	Manju Jain
8.	CMA 2729/16	Pappu /Ramnaresh	Abdul Rahim Khan	Ravindra Kumar Tomar
9.	CMA 3084/2016	Lalit Meghnani & Ors./ Ganesh Singh & Ors.	Nitesh Rawat	Smt. Chitra Goyal
10.	CMA 5731/2016	Kishan Meena/Ramphool Jat & Ors.	Nitesh Rawat	-
11.	CMA 6702/2016	Kedar Prasad & Ors./Ramdev & Ors.	Kamal Gupta	Rajpal Chaudhary
12.	CMA 3479/2017	Smt. Umrao Kanwar & Ors./Rajendra Singh & Ors.	Nitesh Rawat	
13.	CMA 4577/2017	Ashok Kumar Bherwani/Rahmattulla & Ors.	Ramesh Khanna	-
14.	CMA 4940/2017	Dhunga Ram/ Ramji & Ors.	Ramesh Khanna	-
15.	CMA 6193/2017	Smt. Maya Devi & ors./ The New India Ins. Co. Ltd.	Vidhut Gupta	V.P. Mathur

16.	CMA 6255/2017	Roop Narayan /Laxman & Ors.	Akash Agarwal	N.L. Verma
17.	CMA 1153/2012	Narsingh Vs. Jagdish Prasad And Others	Jaiprakash Gupta	Rishipal Agarwal
18.	CMA 2663/2012	Smt. Gayatri And Others Vs.New India Assurance Co. Ltd. And Others	Rahul Agarwal	Rishipal Agarwal
19.	CMA 3801/2015	Chandra Bala Sharma And Ors. Vs. Durga Singh And Ors.	Vinay Mathur	Rishipal Agarwal



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Pre Councelling For Lok Adalat Sitting- 3

Before **Sh. Kamal Raj Sighavi (Retd. Dist. Judge)**

Name of Insurance Company: **Oriental Insurance Company Ltd.**

CAUSE LIST

Bench No. 03

S. No	Type of case/No.	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents
1.	CMA 1121/2009	Smt. Kaushlya & Ors. / Ausama & Ors.	Sandeep Mathur	-
2.	CMA 2993/2010	Dilip/Dwarka Prasad	B.C. Rawat	M.K. Gupta
3.	CMA 5579/2011	Smt. Anop Devi & Ors./Radhey Shyam & Ors.	Vimal Kumar Jain	Praveen Jain
4.	CMA 7675/2011	Smt. Sita Devi/ Narayan Ram	Jai Prakash Gupta	-
5.	CMA 2334/2012	Himanshu /Oriental Ins. Company Ltd.	B.C. Rawat	-
6.	CMA 3640/2012	Maya/Pappu Singh@ Sher Singh	Jai Prakash	-
7.	CMA 1914/2013	Smt. Sarasvati Devi & Ors./Shankar Lal Meena	Sandeep Mathur	Amar Nath Pareek
8.	CMA 897/2014	Saddeek Mohd. & Ors./Bhawani Singh & Ors.	Sandeep Mathur	Amarnath Pareek
9.	CMA 951/2014	Smt. Anita Gupta & Ors./ Jagdish Balai & Ors.	Kamal Gupta	Sandeep Jain
10.	CMA 2088/2014	Smt. Nazreen & Ors./ Gopal & Ors.	Satish Khandal	-
11.	CMA 2378/2016	Smt. Mintu Devi & Ors./ Mukesh Kumar & Ors.	Nitesh Rawat	Chitra Goyal
12.	CMA 5827/2016	Raju Devi & Ors./Manoj Kumar & Ors.	Amit Singh Shekhawat	-
13.	CMA 6492/2016	Smt. Hemlata Devi & Ors. /Shankar Singh & Ors.	Jai Prakash Gupta	-
14.	CMA 991/2017	Smt. Sunita & Ors./ Mahesh Chandra & Ors.	Anshul Sharma	Satish Kumar Khandal
15.	CMA 1504/2017	Naresh Kumar/The Oriental Ins. Co. Ltd.	Vidhut Gupta	-
16.	CMA 3998/2017	Mohd. Imran/Manohar Lal & Ors.	Sandeep Singh Nirwan	-

17.	CMA 1050/2007	Smt. Manju And Ors. Vs. Inder Lal And Ors.	Neeraj Kumar Tiwari	Rishipal Agarwal
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Pre Councelling For Lok Adalat Sitting- 03

Before **Sh. Kamal Raj Singhvi (Retd. Dist. Judge)**

Name of Insurance Company: **ICICI Lombard Insurance Company**

S. No	Type of case/ No.	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents
1	S.B.CMA No.3791/2017	Smt. Kali and Ors. Vs. Hadiya & Ors.	Vikram Singh Solanki	
2.	S.B.CMA No.3034/2016	Salman Vs. Ashish & Another	Rajneesh Gupta	Chander Singh Jodha
3.	S.B.CMA No.428/2010	Ram Avatar Sharma & anr. Vs. Shakeel Ahmed & Ors.	Sandeep Mathur	
4.	S.B.CMA No.5265/2016	Smt. Bhanwar kanwar & Others Vs. Shri Prakash Saini	Nitesh Rawat	
5.	S.B.CMA No.6364/2016	Mitha Lal Meena Vs. Shahbuddin & Others	Rajendra Swami, Nitesh Rawat	Chander Deep Singh Jodha+



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Pre Councillng For Lok Adalat Sitting- 4

Before **Sh. Lal Singh Rao (Retd. Dist. Judge)**

Name of Insurance Company: **United Insurance Company**

CAUSE LIST

Bench No. 04

S. No	Type of case/ No.	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents
1	CMA 1460/2015	Suresh Chandra Meena Vs. Babu Lal Sahu & Ors.	Kailash Sharma	Chitra Goyal
2	CMA 965/2018	United India Insurance Vs. Smt. Durga Devi and Ors.	Rajeev Bhushan Bansal	
3	CMA 3952/2016	United India Insurance Vs. Sumitra and Ors.	Ram Singh Bhati	Ashok Yadav
4	CMA 5653/2016	Smt. Sarita Vs. Multan Chand and Ors.	Anil K. Sharma	Mohit Balwada
5	CMA 3057/2016	Gyanaram Vs. Banwari Lal & Ors.	Kamal Gupta	
6	CMA 706/2018	Mohan Lal Sharma Vs. Ramchandra & Ors.	Nitesh Rawat	
7	CMA 520/2018	Mamraj Sharma and Ors. Vs. Udaishankar Bairwa and Ors.	Nitesh Rawat	
8	CMA 2226/2018	Smt. Rajesh Balai and Ors. Vs. Udaishankar Bairwa and Ors.	D.K. Bhardwaj	
9	CMA 1790/2016	Smt. Kamli Devi & Ors. Vs. Kaluram Yadav & Ors.	Nitesh Rawat	Smt. Chitra Goyal
10	CMA 2284/2017	Anil Meena Vs. Ramveer Singh & Ors.	Sandeep Mathur	Rajeev Bhusan Bansal
11	CMA 480/2016	Badri Narain Vs. United India Insurance	Nitesh Rawat	Chitra Goyal
12	CMA 977/2016	Jhabar Singh Vs. Nathu Lal Gurjar	Nitesh Rawat	Chitra Goyal
13	CMA 6577/2016	Jagdish Narayan Jangid and Ors. Vs. Babulal & Ors.	Rajendra Swami	
14	CMA 1174/2017	Prabhu Lal Bairwa & Ors. Vs. Hemendra Singh & Ors.	D.K. Bhardawaj	
15	CMA 5976/2016	Gopal Lal Yadav Vs.	Nitesh Rawat	G.S. Rathore

		Boduram Gurjar & Ors.		
16	CMA 6061/2016	Smt. Shanti Devi & Ors. Vs. Ram Khiladi & Ors.	Nitesh Rawat	Sandeep Jain
17	CMA 165/2011	Suraksha Devi & Anr. Vs. Rajpal & Ors.	Anoop Dhand	Rizwan Ahmed
18	CMA 1856/2016	Jatiram & Ors. Vs. Hansraj Meena	Nitesh Rawat	
19	CMA 3859/2015	United India Insurance Co. Ltd. Vs. Smt. Seeta Devi & Ors.	Rajeev Bhushan Bansal	Akshat Chaudhary
20	CMA 6058/2016	Chhote Lal & Ors. Vs. Kanhaiya Lal Meena & Ors.	Nitesh Rawat	Ram Singh Bhati
21	CMA 1454/2016	Indra Devi & Ors. Vs. Dilshad Kha & Ors.	Sunil Jain	Rajeev Bhusan Bansal
22	CMA 5148/2008	Kanti Devi & Ors. Vs. Dharmendra & Ors.	Sandeep Mathur	Shruti Dixit
23	CMA 2002/2017	Beni Prasad Verma & Ors. Vs. Sanwar Mal & Ors.	Nitesh Rawat	
24	CMA 6503/2017	Vijay Kant Vs. Deepak Kumar and Ors.	Kamal Gupta	
25	CMA 6505/2017	Basheer Shah and Ors. Vs. Laxmi Narayan and Ors.	Kamal Gupta	Tripurari Sharma
26	CMA 1211/2006	Manohar Lal Vs. United Insurance Co. Ltd.	Ramesh Khanna	Anil Jain
27	CMA 1515/2016	Smt. Roop Kanwar Vs. Kalyan Singh	Nitesh Rawat	
28	CMA 5624/2016	Alamu Alias Apana Vs. Shankar Lal Meena & Ors.	Sandeep Mathur	
29	CMA 3923/2014	Smt. Chandra Devi & Ors. Babu Lal & Ors.	Jai Prakash Gupta	Praveen Balwada
30	CMA 6529/2016	Shankar and Ors. Vs. Dood Sigh & Ors.	J.P. Gupta	
31	CMA 2731/2017	Ranglal Meena Vs. Madaram Meena & Ors.	V.S. Solanki	
32	CMA 1836/2016	Jetaram Meena & Ors. Vs. Kedar Meena & Ors.	Nitesh Rawat	Rajpal Choudhary
33	CMA 3132/2017	Sunita Devi & Ors. Vs. Dharampal & Ors.	Vikram Singh Solanki	Tripurari Sharma
34	CMA 2831/2016	Satyendra Kumar Pareek & Ors. Vs. Gopal Lal & Ors.	Nitesh Rawat	Haidayesh Singh
35	CMA 1485/2013	Jagdish Prasad Gupta Vs. Indar Singh & Ors.	Satyendra Kumar Gupta	Chitra Goyal
36	CMA 696/2009	Gulab Singh & Ors. Vs. Charan Pal Singh	Sandeep Mathur	Tripurari Sharma
37	CMA 1000/2018	Devendra Singh @ Shaitan Singh Vs. Hanuman and Ors.	D.K. Garg	
38	CMA 5088/2012	Jagdish Prasad & Ors. Vs. Ram Narayan & Ors.	Akhilesh Pareek	
39	CMA 3887/2017	Bhairusahay Saini Vs. Kamlesh Sharma	D.D. Khandelwal	Lokesh Parihar
40	CMA 3954/2016	Ganesh Vs. Girraj And Others	Sandeep Mathur	Rishipal Agarwal



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Pre Councelling For Lok Adalat Sitting- 5

Before **Ms. Chandra Kanta Gupta (Retd. Dist. Judge)**

Name of Insurance Company: **Shriram Insurance Company**

CAUSE LIST

Bench No. 05

S. No	Type of case/ No.	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents
1	S.B.CMA No. 1636/2014	Smt. Pooja Devi Vs. Beram Ram and Ors.	Kamal Kant Vyas	
2	S.B.CMA No. 5140/2017	Mohammad Sharif Vs. Shriram General Insurance Co.	B.C. Rawat	
3	S.B.CMA No. 259/2016	Mohni Devi Vs. Mahendra Singh	Vinay Mathur	Manju Jain
4	S.B.CMA No. 3560/2017	Guptraj Vs. Vijay Singh & Ors.	Atul Sharma	
5	S.B.CMA No. 2858/2012	Reshami and Ors. Vs. Yogendra and Ors.	Sandesh Khandelwal	
6	S.B.CMA No. 4488/2016	Smt. Santosh Devi and Ors. Ramesh Kumar Saini & Ors.	Ramsharan Sharma	
7	S.B.CMA No. 4981/2011	Smt. Seema & Ors. Vs. Dharmendra & Ors.	Sunil Jain	R. S. Bhati
8	S.B.CMA No. 6586/2016	Smt. Sajita Begam and Ors. Vs. Lalu Ram and Ors.	Jaiprakash Gupta	
9	S.B.CMA No. 1487/2015	Subhash and another Vs. Mangej Singh & Others	R.B.Sharma	R.S. Bhati
10	S.B.CMA No.	Smt. Sita & Ors. Vs. Omdas & Ors.	Archana Mantri	Manju Jain

	2091/2014			
11	S.B.CMA No.4283/2016	Ravina & Ors. Vs. Shriram Gen. Ins. Co.	Gajanand Yadav	Ram singh Bhati
12	S.B.CMA No.4284/2016	Mahendra singh Vs. Shriram Gen. Ins. Co.	Gajanand Yadav	Ram singh Bhati
13	S.B.CMA No.1334/2014	Shriram Gen. Ins. Ltd. Vs. Gangadhar & Ors.	Ashish Kumar Singh	
14	S.B.CMA No.4839/2016	Narbada & Ors. Vs. Virendra Singh & Ors.	Vinay Mathur	Ritesh Jain
15	S.B.CMA No. 4845/2015	Mandroop Ram Gurjar Vs. Barma Gurjar & Ors.	Jaiprakash Gupta	
16	S.B.CMA No.943/2016	Suresh & Ors. Vs. Ruparam & Anr.	Akshat Chaudhary	
17	S.B.CMA No.2044/2015	Mukesh Vs. Virendra Kumar & Ors.	Ram Singh Rathore	
18	S.B.CMA No.3562/2015	Smt. Sanjay Devi & Ors. Vs. Liyakat khan	Kamal Gupta	Ritesh jain
19	S.B.CMA No.1187/2013	Imram Vs. Poonam Mehra & Ors.	Vinay Mathur	



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Pre Councelling For Lok Adalat Sitting- 5

Before **Ms. Chandra Kanta Gupta (Retd. Dist. Judge)**

Name of Insurance Company: **Bajaj Allianz Insurance Company**

S. No	Type of case/ No.	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents
1	S.B.CMA No.1390/2016	Smt. Mamta & Others Vs. Lokesh & Ors.	Mahendra Shah	
2	S.B.CMA No.3111/2012	Sharif Mohd. Vs. Suleman khan and Ors.	Prakash Thakuriya	Akshay Sharma
3	S.B.CMA No.4003/2016	Smt. Lali Devi & Ors. Ghanshyam Singh	Nitesh Rawat	Sandeep Pathak
4	S.B.CMA No.1846/2014	Smt. Manju Sharma Vs. Mradula Arun Godika & Anr.	Satish Khandal	Akshay
5	S.B.CMA No.2264/2016	Prabhati Devi & Others Vs. Harphool Saini	Nitesh Rawat	
6	S.B.CMA No.3476/2014	Gopal Ram Bairwa Vs. Lala Ram @ Trilok Meena	B.C. Rawat	
7	S.B.CMA No. 1968/2015	Rammurti Devi & Ors. Vs.Digambar Singh & Ors.	Satish Khandal	Girish Khandelwal



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Pre Councillng For Lok Adalat Sitting- 5

Before **Ms. Chandra Kanta Gupta (Retd. Dist. Judge)**

Name of Insurance Company: **Cholamandalam Insurance Company**

S. No	Type of case/ No.	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents
1	S.B.CMA No.4268/2017	Smt. Janta & Ors. Vs. Jalal Khan & Ors.	J.P. Gupta	Sudesh Bansal
2	S.B.CMA No.5489/2017	Budha Singh Vs. Prabhu Prasad singh Panwar & Ors.	J.P. Gupta	Virendra Agarwal
3	S.B.CMA No.6523/2017	Smt. Sunita & Ors. Vs. Tejpal singh & Ors.	J.P. Gupta	Virendra Agarwal



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Pre Councelling For Lok Adalat Sitting- 05

Before **Ms. Chandra Kanta Gupta (Retd. Dist. Judge)**

Name of Insurance Company: **H.D.F.C. Ergo Insurance Company**

S. No	Type of case/ No.	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents
1	S.B.CMA No.6596/2017	Alka & Ors. Vs., Narendra Singh And Ors.	Deepak Goyal	V. Agarwal
2.	S.B.CMA No.715/2015	Sunita Devi & Others Vs. Laxman Kumbhkar & Another	Kamal Gupta	V. Agarwal
3.	S.B.CMA No.745/2016	Motilal Basotiya & Ors. Vs. Surendra Kumar & ors.	B.C. Rawat	
4.	S.B.CMA No.11/2018	Khairati Lal & Anr. Vs. Sahab Khan & ors.	Rambabu Sharma	



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Pre Councelling For Lok Adalat Sitting- 5

Before **Ms. Chandra Kanta Gupta (Retd. Dist. Judge)**

Name of Insurance Company: **Bharti Axa Gen. Insurance Company**

S. No	Type of case/ No.	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents
1	S.B.CMA No.849/2018	Smt. Alpana Agarwal Vs/Premaram & Another	B.C. Rawat	
2.	S.B.CMA No.2275/2014	Gendi Devi Vs.Rukmuddin And Ors.	G. L. Sharma	Rishipal Agarwal
3.	S.B.CMA No.3207/2014	Dinesh Bhai Thakor & Others Vs. Anup Singh & Others	Akshat Chaudhary	Rishipal Agarwal
4.	S.B.CMA No.3958/2017	Asha Mathur & ors. Vs. Sultan Singh And Ors.	Ankur Mathur	Deepak Chauhan
5.	S.B.CMA No.798/2017	Raju @ Rajendra Vs. Sadhuram and ors.	Ram Sharan Sharma	Rishipal Agarwal



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Pre Councillng For Lok Adalat Sitting- 5

Before **Ms. Chandra Kanta Gupta (Retd. Dist. Judge)**

Name of Insurance Company: **S.B.I. Insurance Company**

S. No	Type of case/ No.	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents
1	S.B.CMA No.1793/2016	Kamal Patawa & Others Vs. Laduram Panwar & Another	Nitesh Rawat	V. Agarwal



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Pre Councillng For Lok Adalat Sitting- 05

Before **Ms. Chandra Kanta Gupta (Retd. Dist. Judge)**

Name of Insurance Company: **Reliance Gen. Ins. Company**

S. No	Type of case/ No.	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents
1	S.B.CMA No.891/2017	Smt. Mamta Devi Vs. Ankesh Parwal	Nitesh Rawat	



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Pre Councelling For Lok Adalat Sitting- 05

Before **Ms. Chandra Kanta Gupta (Retd. Dist. Judge)**

Name of Insurance Company: **IFFICO TOKIYO INS. COMPANY**

S. No	Type of case/ No.	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents
1	S.B.CMA No.3304/2017	Banwari Sharma Vs. Bhanwara Ram	Nitesh Rawat	Rishipal Agarwal



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Pre Councillng For Lok Adalat Sitting- 5

Before **Ms. Chandra Kanta Gupta (Retd. Dist. Judge)**

Name of Insurance Company: **Individual Parties (No Ins. Company)**

S. No	Type of case/ No.	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents
1	S.B.CMA No.3185/2012	Lalita Prasad & Anr. Vs. Jaishiv Ram	Deendayal Sharma	Sudesh Bansal
2.	S.B.CMA No.687/2005	Smt. Parvati Devi Vs.Smt. Chandra Keswani	Anil Mehta	M. M. Ranjan
3.	S.B.CMA No.1767/2013	M/S. Manu shree Furniture Vs. S.B.B.J.	Sanjay Srivastava	
4.	S.B.CMA No.3051/2008	Neerlal Vs. Narain Ram & Ors.	Sandeep Mathur	



Rajasthan High Court Legal Services Committee, Jaipur

NATIONAL LOK ADALAT

(Date: 05-07-2018)

Time : 11.30 A.M to 5.00 P.M.)

(Place: Mediation Centre, Rajasthan High Court Jaipur)

Pre Councillng For Lok Adalat Sitting- 5

Before **Ms. Chandra Kanta Gupta (Retd. Dist. Judge)**

Name of Insurance Company: **R.S.R.T.C. (No Ins. Company)**

S. No	Type of case/ No.	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents
1	S.B.CMA No.2018/2008	Smt. Kali Bai & Anr. Vs. Durga Singh And Anr.	Sandeep Mathur	K. C. Sharma
2.	S.B.CMA No.2727/2007	Rajkumari & Ors. Vs. Charan Das & Ors.	Sandeeep Mathur	Virendra Agarwal
3.	S.B.CMA No.2604/2007	Sarju Devi & ors. Vs. Mahesh Kumar & Anr.	Sandeep Mathur	Dhoop Singh Poonia



Rajasthan High Court Legal Services Committee, Jaipur

NATIONAL LOK ADALAT

(Date: 05-07-2018)

Time : 11.30 A.M to 5.00 P.M.)

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Pre Councelling For Lok Adalat Sitting-5

Before **Ms. Chandra Kanta Gupta (Retd. Dist. Judge)**

Name of Insurance Company: **Future Generali Ins. Co. Ltd.**

S. No	Type of case/ No.	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents
1	S.B.CMA No.1954/2015	Vimala Devi Vs. Ramvilas	Satish Khandal	V. Agarwal